



**O R D E R**  
**(Through Virtual Mode)**

**23.07.2020** Ms. Rakhi Ray, Advocate appears on behalf of Respondent No. 1 and Mr. Shashank Agarwal, Advocate appears on behalf of Respondent No. 2. Service on Respondents is complete.

Reply-affidavit filed by Respondent No. 2 is taken on record.

Learned counsel for Respondent No. 1 seeks and is allowed two weeks' time to file reply-affidavit. Rejoinder, if any, may be filed within two weeks thereof.

List the matter 'for Admission (After Notice)' on **28<sup>th</sup> August, 2020**.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[Justice Jarat Kumar Jain]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

/ns/gc/